

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1654  
ANSWERED ON:10.08.2011  
ROTATIONAL TRANSFER POLICY .  
Patel Shri Bal Kumar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether several officials across Central Ministries have been spending unusually long periods in the same department;
- (b) if so, the details thereof;
- (c) whether there is a Rotational Transfer Policy existed for the Central Secretariat Personnel;
- (d) if so, the details thereof;
- (e) whether the Rotational Transfer Policy is being followed by the Government; and
- (f) if not, the reasons therefor?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

(a): Posts in Central Ministries/Departments are filled up under the Central Staffing Scheme and by officers of Central Secretariat Service (CSS) and Central Secretariat Stenographers' Service (CSSS). Officers under the Central Staffing Scheme are posted for a specified tenure.

For officers of Central Secretariat Service and Central Secretariat Stenographers' Service, tenure in a particular Ministry/Department has been prescribed in the Rotational Transfer Policy (RTP) of the respective service as modified from time to time.

Some officials of these services have been working in the same Ministry/Department beyond the prescribed maximum tenure.

(b): Service particulars of officers in the grades of Directors, Deputy Secretaries and Under Secretaries in CSS and in the grades of Principal Staff Officer, Senior Principal Private Secretary and Principal Private Secretary are maintained centrally by the respective Cadre Controlling Authority in the Department of Personnel and Training (DOPT) based on inputs obtained from Ministries/Departments. As per data available with DOPT, position of officers who are serving in the same Ministry/Department beyond the prescribed tenure in these grades is given below:

Grade	Total working strength in the Grade Prescribed in the TP	Number of personnel working beyond the Tenure
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Director/Deputy Secretary	472	17
Under Secretary	1282	208
PPS	661	3

Service particulars of officers in the grade of Section Officer and Assistants in CSS and in the grades of Private Secretary, Personal Assistant and Steno Grade 'D' in CSSS are maintained by respective cadre units. Information in respect of these grades is being collected.

(c) & (d): The details of the extant Rotational Transfer Policies in respect of CSS and CSSS officials are at Annexure-I and Annexure-II respectively.

(e): Although these services came into being more than 50-60 years ago, rotational transfer policies for some grades have been put in place only 4-5 years back. As such, it was not practical to transfer all officials, who had completed the tenure, at one go.

In view of this, rotational transfer is being effected at the time of promotions. Officers who are not due for promotion but who have completed the tenure are being rotated in a phased manner.

(f): Does not arise.